

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1120


Dated: 12/1/2017

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016- 17.

Rs. In lacs

S.No	Name of the Court.	Sal	T.E.	POL	Office equipments & appliances	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Reasi.	6.00	---	---	---	---
2.	Spl. Judge, (Anti-corruption) Jammu	10.00	---	---	---	---
3.	Addl. Distt. Judge (Matrimonial Cases) Jammu	---	---	0.12	---	---
4.	City Judge, Jammu.	6.00	---	0.10	---	0.10
5.	Sub Judge, Chadoora.	---	0.80	---	---	---
6.	Sub Judge, Batote.	---	0.20	---	---	---
7.	Sub Judge, Katra.	6.00	---	---	---	---
8.	Munsiff, Samba.	4.00	---	0.15	---	0.20
9.	Munsiff, Mahore.	5.05	0.25	---	---	0.18
10.	Munsiff, Reasi.	---	---	---	---	0.25
11.	Munsiff, Gool.	---	---	0.15	---	---
12.	Munsiff, R.S.Pura.	---	---	0.20	---	---
13.	Addl. Munsiff, Samba.	---	---	---	0.10	---
14.	Addl. Mob.Mag. Kulgam (Under 13 th FC)	---	---	0.15	---	---
15.	3 rd . Addl. Munsiff, Jammu.	---	0.10	---	---	---


By Order.


Deputy Registrar (Accts) 12/1/17

No: 28037-61/AC Dated: 12/1/2017

Copy to the

1. Pr. D&S Judge, Reasi.
2. Spl. Judge, (Anti-corruption) Jammu.
3. Addl. Distt. Judge (Matrimonial Cases) Jammu
4. City Judge, Jammu.
- 5-7 Sub Judge, Chadoora/Batote/Katra.
- 8-12 Munsif, Samba/Mahore/Reasi/Gool/R.S.Pura.
13. Addl. Munsiff, Samba.
14. Addl. Mobile Magistrate, Kulgam (Under 13th FC)
15. 3rd. Addl. Munsiff, Jammu.
16. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 17-25 Try Officer, Reasi/Chadoora/Batote/Katra/Samba/Mahore/Gool/R.S.Pura/Kulgam.
..... for information and n/a.
- 26 Order file.


Deputy Registrar (Accts) 12/1/17